

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Consequent upon the selection of Ms. Sakshi Pal D/o Sh. Gyan Chand Pal for the post of Personal Assistant in Employees Provident Fund Organization, Ministry of Labour & Employment, Govt. of India, Technical Resignation of Ms. Sakshi Pal, Personal Assistant, is hereby accepted without the right of lien and she stands relieved of her duties from this office with immediate effect. The official shall be entitled for past service benefits defined in terms of Contribution Pension Scheme (New Pension Scheme), as per rules.



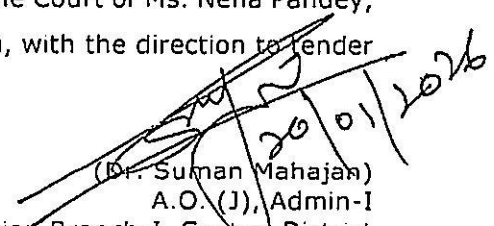
(Anju Bajaj Chandna)
Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi

No. 4253-4283/Estt.-1/PF/2026

Dated, Delhi the 20 JAN 2026

Copy forwarded for information & necessary action to:

1. The Regional PF Commissioner-I (Recruitment), Employees Provident Fund Organisation, Ministry of Labour & Employment, Govt. of India, Head Office, NBCC Centre, Block-2, Ground Floor-4th Floor, East Kidwai Nagar, New Delhi-110023, Recruitment, Delhi.
2. The Drawing and Disbursing Officer, Accounts Branch, Central District/ West District, Tis Hazari Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
3. The Sr. Accounts Officer, Accounts Branch, West District, Tis Hazari Courts, Delhi, to disburse her salary as per rules.
4. The PAO concerned through concerned Accounts Branch.
5. Personal Office of the Principal District & Sessions Judge (HQs)/ Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The PRO/APRO, Central District/ West District, Tis Hazari Courts, Delhi.
7. A.O. (J)/Branch Incharge, Recruitment & Promotion Cell, Tis Hazari Courts, Delhi.
8. Dealing Officials (Central, Tis Hazari Courts) - Establishment Seat/ACR Seat/ Leave Seat / Layers Seat/Seniority & Promotion Seat / Promotion Cell/ Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
9. Dealing Officials (West, Tis Hazari Courts) - Leave Seat / Transfer & Posting Seat / General Branch / Vigilance Branch.
10. The Web-Site Committee, Tis Hazari Courts, Delhi.
11. Ms. Sakshi Pal D/o Sh. Gyan Chand Pal, Personal Assistant, posted in the Court of Ms. Neha Pandey, Ld. JSCC-cum-ASCJ-cum-GJ-01, West District, Tis Hazari Courts, Delhi, with the direction to tender her relieving report accordingly.


(Dr. Suman Mahajan)
A.O. (J), Admin-I
Administration Branch-I, Central District
Office of Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi